

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/230/9/2021
NAME OF THE COMPANY	IL & FS Engineeing and Construction Company Ltd
NAME OF THE PETITIONER(S)	Sarala Project Works Pvt Ltd
NAME OF THE RESPONDENT(S)	IL & FS Engineeing and Construction Company Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. B. Nitish for the Petitioner.

Ld. Counsel Mr. G. Bhupesh for the Respondent.

It is stated by Ld. Counsel for the Respondent that stay of Hon'ble NCLAT is still continuing. **Matter is adjourned to 03.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)